

GOVERNMENT OF INDIA  
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 796**  
**TO BE ANSWERED ON 02.12.2024**

**EFFECTIVE IMPLEMENTATION OF NATIONAL PROGRAMS IN KARNATAKA**

796. SHRI G.C. CHANDRASHEKHAR:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government has assessed the progress of centrally sponsored schemes in the State of Karnataka;
- (b) if so, the details of major programs facing delays or underperformance, especially in rural areas; and
- (c) whether specific steps have been taken to improve data collection accuracy and monitoring systems for programs in the State of Karnataka to ensure timely implementation?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (RAO INDERJIT SINGH)

(a) to (c) This Ministry administers Member of Parliament Local Area Development Scheme (MPLADS), a Central Sector Scheme fully funded by the Government of India. As per the inputs received from Department of Expenditure, Ministry of Finance:-

1. Regular assessment/monitoring of the Scheme whether it is Central Sector or Centrally Sponsored is done by the implementing Ministry/Department.
2. To make Schemes outcome oriented and to ensure that scarce public funds are deployed to obtain maximum benefits for the public. Government decided that:-
  - i. At the end of each Finance Commission Cycle, every Scheme would be subjected to an outcome review. Schemes will be continued over the next Finance Commission Cycle only if it proved to have achieved the desired outcomes. In view of this most Schemes have been made co-terminous to the Finance Commission Cycle. At the end of XIV<sup>TH</sup> Finance Commission Cycle, all continuing schemes were subjected to Third Party Evaluation.
  - ii. For the Centrally Sponsored Schemes, Third Party Evaluation has been mandated to be conducted by the Development Monitoring and Evaluation Office (DMEO), an attached office of NITI Aayog.
  - iii. While appraisal of the continuing schemes, the findings of the Third Party Report kept into consideration and it is checked whether the targeted output/outcome of the scheme has been achieved or not.

iv. It is ensured that while Ministry/Department submitting the proposals for continuation of on-going schemes, a careful rationalization must be done through merger and dropping of redundant schemes. The feedback from the formulation stage should be used for improving the scheme design so that a Detailed Paper can be presented for appraisal at Expenditure Finance Committee stage.

3. Further, all schemes have a sunset date and an outcome review. All Ministries/Departments have been mandated to prepare an output-outcome framework for each Central Sector and Centrally Sponsored Schemes. This Framework endeavors to provide measurable indicators for achievement of scheme objectives, or the 'Outcomes'.

\*\*\*\*\*